



emami* limited

CIN: L63993WB1983PLC036030

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Contact Person: Mr. Sandeep Kumar Sultania, Company Secretary & Compliance Officer and Vice President – Sales Commercial

POST BUYBACK PUBLIC ADVERTISEMENT REGARDING COMPLETION OF BUYBACK OFFER IN COMPLIANCE WITH REGULATION 24(VI) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (BUY-BACK OF SECURITIES) REGULATIONS, 2018, AS AMENDED, FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF THE EQUITY SHARES OF EMAMI LIMITED

This post buyback public advertisement ("Advertisement") is made pursuant to the regulation 24(vi) of Securities and Exchange Board of India (Buy-Back of Securities) Regulations, 2018, for the time being in force including any statutory modifications and amendments from time to time ("Buyback Regulations"). This Advertisement should be read in conjunction with the public announcement dated March 27, 2023 published on March 28, 2023 ("PA") issued in connection with the Buyback.

The capitalized terms and abbreviations used in this Advertisement shall have the same meaning as ascribed to them in the PA, unless otherwise specified.

1. The Buyback

- The Board of Directors of the Company (the "Board" which expression shall be deemed to include any committee constituted by the Board and / or officials, which the Board may constitute / authorise to exercise its powers, including the powers conferred by the board resolution), the Board at its meeting held on March 24, 2023 ("Board Meeting"), approved the buyback of fully paid-up equity shares of the face value of ₹ 1/- (Rupee One Only) ("Equity Shares") of the Company, each from its shareholders / beneficial owners (other than those who are promoters, members of the promoter group or persons in control), from the open market through stock exchange mechanism for an aggregate amount not exceeding ₹ 18,600 Lakhs (Rupees Eighteen Thousand Six Hundred Lakhs Only) ("Maximum Buyback Size"), and at a price not exceeding ₹ 450/- (Rupees Four Hundred Fifty Only) per Equity Share ("Maximum Buyback Price"), payable in cash (the process being referred hereinafter as "Buyback"). The Maximum Buyback Size and Maximum Buyback Price do not include any other expenses incurred or to be incurred for the Buyback like filing fees payable to SEBI, brokerage cost, filing fees, advisory fees, intermediaries' fees, public announcement publication expenses, printing and dispatch expenses, applicable taxes such as Buyback tax, securities transaction tax, goods and services tax, stamp duty etc. and other incidental and related expenses (collectively referred to as "Transaction Costs").
- The Buyback commenced on Thursday, April 13, 2023 and closed on Thursday, July 6, 2023. Till the date of closure of Buyback, the Company has utilized a sum of ₹ 18,530.23 Lakhs (Rupees Eighteen Thousand Five Hundred Thirty Lakhs and Twenty Three Thousands Only) i.e. 99.62% of Maximum Buyback Size (excluding Transaction Costs) with a balance of ₹69.77 Lakhs (Rupees Sixty Nine lakhs Seventy Seven Thousands Only).
- In view of the fact that the Company has utilized a sum of ₹ 18,530.23 Lakhs (Rupees Eighteen Thousand Five Hundred Thirty Lakhs and Twenty Three Thousands Only) i.e. 99.62% of Maximum Buyback Size (excluding Transaction Costs) with a balance of ₹ 69.77 Lakhs (Rupees Sixty Nine Lakhs Seventy Seven Thousands Only), the Company has decided to close the Buyback on Thursday, July 6, 2023. Intimation for closure of the Buyback was sent to the Stock Exchanges on Wednesday, July 5, 2023.
- The total number of Equity Shares bought back under the Buyback is 46,50,000 (Forty Six Lakhs Fifty Thousand Only).

2. Details of the Buyback

- The Company bought back a total of 46,50,000 (Forty Six Lakhs Fifty Thousand Only) (1.05% of the pre-buyback paid-up equity share capital of the Company), and the total amount invested is ₹ 18,530.23 Lakhs (Rupees Eighteen Thousand Five Hundred Thirty Lakhs and Twenty Three Thousands Only) (excluding Transaction Costs), which represents 99.62% of the Maximum Buyback Size. The price at which the Equity Shares were bought back was dependent on the price quoted on BSE Limited and National Stock Exchange of India Limited, together referred to as "Stock Exchanges". The highest price at which the Equity Shares were bought back was ₹ 439.00 per Equity Share while the lowest price was ₹ 362.41 per Equity Share. The Equity Shares were bought back at an average price of ₹ 398.50 per Equity Share. These prices are based on contract notes issued by the Company's broker (IIFL Securities Limited) and exclude Transaction Costs. The total amount utilized in the Buyback is ₹ 18,530.23 Lakhs (excluding Transaction Costs), which represents 99.62% of the Maximum Buyback Size of ₹ 18,600 Lakhs (excluding Transaction Costs).
- The payout formalities have been completed as per settlement mechanism with the Stock Exchanges. The Company has extinguished the entire 46,50,000 Equity Shares bought back under the Buyback.
- The Equity Shares bought back were in the demat segment from the Stock Exchanges. As the Buyback was done from the open market through Stock Exchanges, the identity of the shareholders from whom Equity Shares exceeding one percent of the total Equity Shares bought in the Buyback is not known.

3. Capital Structure and Shareholding Pattern

- The capital structure of the Company, pre Buyback i.e. as on Tuesday, March 28, 2023 (as mentioned in the PA) and post Buyback, is as under:

(₹ in lakhs)

Share Capital	Pre-Buyback (As mentioned in the PA)	Post Buyback (As on July 6, 2023)
Authorized		
50,00,00,000 Equity Shares of ₹ 1/- each	5,000.00	5,000.00
Issued Subscribed and Paid-up Capital		
44,11,50,000 Equity Shares of ₹ 1/- each fully paid up	4,411.50	-
43,65,00,000 Equity Shares of ₹ 1/- each fully paid up	-	4,365.00*

* The Company has completed the process of extinguishment of the entire 46,50,000 Equity Shares bought back under the Buyback.

- The shareholding pattern of the Company, pre Buyback i.e. as on Friday, March 24, 2023 (as mentioned in the PA) and post Buyback is as under:

Sr. No.	Category of Shareholders	Pre Buy-back (as on March 24, 2023)		Post Buy-back (As on July 6, 2023)*	
		Number of Equity Share held	% to the existing Equity Share capital	Number of Equity Share held	% to the existing Equity Share capital
A.	Promoter and Promoter Group	23,93,93,412	54.27	23,93,93,412	54.84
B.	Public Shareholders	20,17,56,588	45.73	19,71,06,588	45.16
C1	Shares underlying DRs	-	-	-	-
C2	Shares held by Employee Trust	-	-	-	-
C	Non Promoter-Non Public (C1+C2)	-	-	-	-
	TOTAL (A+B+C)	44,11,50,000	100.00%	43,65,00,000	100.00%

* The Company has completed the process of extinguishment of the entire 46,50,000 Equity Shares bought back under the Buyback.

4. Manager to the Buyback

IIFL SECURITIES LIMITED

10th Floor, IIFL Centre, Kamala Mills,
Senapati Bapat Marg, Lower Parel (West)

Tel. No.: +91 22 4646 4728

Fax No.: +91 22 2493 1073

Email: emami.buyback2023@iiflcap.com

Website: www.iiflcap.com

Investor grievance e-mail: ig_ib@iiflcap.com

SEBI Registration No.: INM000010940

Validity Period: Permanent

(unless suspended or cancelled by SEBI)

Contact Person: Nishita Mody / Yogesh Malpani

CIN: L99999MH1996PLC132983



IIFL SECURITIES

For further details, please refer to the Company's website (www.emamiltd.in) and the websites of the Stock Exchanges (i.e. www.bseindia.com and www.nseindia.com).

5. Directors' Responsibility

As per Regulation 24(i)(a) of the Buyback Regulations, the Board of Directors of the Company, in their capacity as directors, accept full and final responsibility for all the information contained in this Advertisement and confirms that the information included herein contains true, factual and material information and does not contain any misleading information.

For and on behalf of the Board of Directors of Emami Limited

Sd/-

Sd/-

Sd/-

Mr. Mohan Goenka
Designation:
Vice Chairman &
Whole Time Director
DIN: 00150034

Mr. Harsha Vardhan Agarwal
Designation:
Vice Chairman &
Managing Director
DIN: 00150089

Mr. Sandeep Kumar Sultania
Designation: Company Secretary &
Compliance Officer and Vice President –
Sales Commercial
Membership No: A13546

Place : Kolkata

Date : July 8, 2023